

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3440
TO BE ANSWERED ON 09.08.2023**

LALITPUR-SINGRAULI RAILWAY PROJECT

†3440. SHRIMATI RITI PATHAK :

Will the Minister of RAILWAYS be pleased to state:

- (a) the time by which the ambitious Lalitpur-Singrauli Railway Project of Railways in Madhya Pradesh is likely to be completed;**
- (b) whether the amount for land acquisition has been paid to all the land owners whose land is coming under this project;**
- (c) if not, the reasons therefor;**
- (d) whether there is any major reason behind the slow pace of the said projects, if so, the details thereof;**
- (e) the time by which the said project is likely to be completely made available to the public; and**
- (f) whether the Government has any special plan so that this project may be dedicated to local residents at the earliest, if so, the details thereof?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 3440 BY SHRIMATI RITI PATHAK TO BE ANSWERED IN LOK SABHA ON 09.08.2023 REGARDING LALITPUR-SINGRAULI RAILWAY PROJECT

(a) to (f): Railway has taken up construction of Lalitpur-Satna-Rewa-Singrauli (541 km) new line project. The latest anticipated cost of the project is ₹ 8913.94 crore. An expenditure of ₹ 4086 crore has been incurred upto March 2023. An outlay of ₹ 700 crore has been provided for this project for the year 2023-24. Total 229 Km Section, Lalitpur-Khajuraho and Khajuraho-Mahoba have been commissioned and work has been taken up in balance section in available land.

The timely completion of any Railway project depends on various factors like land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities (both underground and over ground), statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project site, number of working months in a year for particular project site due to climatic conditions, encountering unforeseen conditions like earthquake, excessive rains, situation and conditions of working agencies/contractors etc. and all these factors affect the completion of the project. Therefore, confirmed timeline cannot be given.

Various steps are taken by the Government for effective and speedy implementation of this railway project including (i) prioritisation of project (ii) substantial increase in allocation of funds to this project (iii) delegation of powers at field level (iv) close monitoring of progress of project at various levels, and (v) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to this project.

For a railway project, railway acquires land through concerned District Authorities. All the activities in connection with land acquisition like assessment of land area, amount of compensation to land losers etc. are under their purview. Compensation for land acquisition is made to the land losers by Revenue Department of State Government after demanding the same from railways. As on date, all the demand received by Railways from State Government towards compensation for land acquisition have been paid to State Government. Railway is liasioning with District and State authorities for expeditious land acquisition for the Project.
